

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No. 05 of 2018**

**IN THE MATTER OF:**

**Karnataka Power Corporation Ltd.**

**...Appellant**

**Versus**

**CCI & Anr.s**

**...Respondents**

**Present:**

**For Appellant : Mr. Lzafeer Ahmad and Mr. Achyuth Ajith Kumar Advocates**

**For Respondent: Mr. Anurag Mathur Advocate for Respondent No-2**

**O R D E R**

**12.07.2019**      Due to paucity of time the matter could not be taken up.  
Post this appeal 'for hearing' on 16<sup>th</sup> August, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

/mohan/gc/